

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:892
ANSWERED ON:17.08.2007
PROPOSALS UNDER SGSY
Saradgi Shri Iqbal Ahmed

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the State Government of Karnataka has submitted proposals to Union Government under Swarnjayanti Swarojgar Yojana (SGSY);
- (b) if so, whether these proposals are still pending with the Government;
- (c) if so, the reasons therefor; and
- (d) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (d) Proposals for Special Projects are received from the State Governments including State of Karnataka on a continuous basis. On receipt of a proposal from State Government, it is appraised in the Ministry and placed before two Inter-Ministerial Committees for approval. These Committees are the Project Screening Committee (PSC) and Project Approval Committee (PAC). If the Committees make certain observations to improve and make the proposal more effective, the same are sent to the State Government for compliance. As such, appraisal, rectification and approval of the Special Projects are a continuous process.